

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-599/ND/2020**

IN THE MATTER OF:

M/s. Precitech Engineers

...PETITIONER

Vs.

M/s. Selvon Instruments Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 08.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

ORDER

On 02.12.2020 as well as today none appeared at the time of Virtual Hearing of the matter and if on the next occasion if the parties/their Counsels fail to attend on the next date of hearing, the case will be dismissed. Matter is adjourned to 07.01.2021.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**